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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD

C.P.20/99 in OA.299/97

Between:

Dated:26.2.1999

B.Lakshminarayana

Applicant

And

1. Sri Gokak, Director General Telecom, New Delhi.
2. Sri CK Radhakrishnan, General Manager, Telecommunication, Visakhapatnam.
3. Sri C.Appa Rao, Telecom Dist Engineer, Srikakulam.

Respondents.

Counsel for the Applicant

: Mr.J.V.Lakshma Rao

Counsel for the Respondents

: Mr.B.N.Sharma

CORAM:

THE HON'BLE MR. R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

* * * *

THE TRIBUNAL MADE THE FOLLOWING ORDER:

None for the applicant.

Mr.B.N.Sharma, for the respondents.

It is stated that representation of the applicant has been replied. In view of the above submission, ~~the~~ CP is closed.

[Signature]
Section Officer

Copy to:-

1. Shri Gokak, Director General Telecom, New Delhi.
2. Shri CK Radhakrishnan, Telecommunications, Visakhapatnam.
3. Shri C.Appa Rao, Telecom Dist.Engineer, Srikakulam.
4. One copy to Mr.J.V.Lakshmana Rao, Advocate, CAT., Hyd.
5. One copy to Mr. B.N.Sharma, Sr.CGSC., CAT., Hyd.
6. One duplicate copy.

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